

F.No. 01 03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.09.2021

**ORDER NO. 127 of 2021**

Hon'ble President is pleased to order the sitting commencing from **04.10.2021** to **31.12.2021** for **CESTAT, Kolkata** as follows:

| PERIOD  | CORAM  | WORKS ASSIGNED   |
|---|--|--|
| From 25.10.2021 to 29.10.2021 Afternoon                         | Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical) | Customs, Excise and Service Tax Division Bench Matters |
| From 04.10.2021 to 22.10.2021 and from 01.11.2021 to 31.12.2021 | Mr. P. K. Choudhary, Hon'ble Member (Judicial)   | Single Member matters                                  |

Note:

1. In the event of non sitting of a Bench the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Hyderabad/New Delhi/P.A. to Registrar/Deputy Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar